

District Judge Adl.S.J. Link Court Malkapur
IN THE COURT OF : Shri. Ravi Manoharrao Jadhav
District Judge and Additional Sessions Judge Malkapur
Return Report From: 01-11-2018 To:30-11-2018

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	Sessions Case									
	Women Atrocities	28	0	0	0	0	0	28	0	0
	SC/ST Cases	4	0	0	0	0	0	4	0	0
	Other than 302 IPC	76	2	0	0	0	0	78	0	0
	Other	69	8	0	0	0	0	77	0	0
	Other than IPC Case	36	3	0	0	0	0	39	0	0
	302 IPC Cases	30	3	0	0	0	0	33	0	0
2	Spl.Case									
	Filed by State	9	0	0	0	0	0	9	0	0
	Other	4	0	0	0	0	0	4	0	0
3	Cri.Appeal									
	Against Judgment of Asstt. Sessions Judge	2	0	0	0	0	0	2	0	0
	Against Judgment of J.M.F.C.	136	1	0	1	1	0	135	0	0
	Other	102	2	0	0	1	0	103	0	0
4	Cri.Rev.App.	104	3	0	3	10	0	94	0	0
5	Cri.M.A.									
	Condonation of Delay	29	0	0	2	1	0	26	0	0
	Other	16	2	0	0	2	0	16	0	0
6	NDPS. S. Case	8	0	0	0	0	0	8	0	0
7	Spl.Case ACB									
	Filed by State	13	0	0	0	0	0	13	0	0
	Filed by CBI	1	0	0	0	0	0	1	0	0
	Other	3	0	0	0	0	0	3	0	0

8	Atro.Spl.Case	22	4	0	0	0	0	26	0	0
9	Cri.Bail Appln.									
	U/sec 438 of Cr.P.C.	1	7	0	0	6	0	2	0	0
	U/sec 439 of Cr.P.C.	5	8	0	0	10	0	3	0	0
10	MAHA P.I.D. 1999.	1	0	0	0	0	0	1	0	0
11	Spl Case MSEB	53	0	0	0	0	0	53	0	0
12	Other Misc.Cri.Appln	6	0	0	0	2	0	4	0	0
13	Spl.Case Child Prot.	94	2	0	1	0	0	95	0	0
	Total	852	45	0	7	33	0	857	0	0

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Total No. of Days:	30
Total Holidays:	12
Total Leave:	0
Not Presided:	0
Total Working Days:	18
Units:	0
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	0

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: